

## SCHEDULE-II

[See Rule 3(2)]

## Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	C.S. 44/2025	M/s. Durga Traders & 04 others Vrs. Samit Guha Roy	Nanda Kishore Tripathy			10.10.2025	10.10.2025
			C.S. 45/2025	State Bank of India Vrs. Akash Kumar Pathak & 02 Others	Simanchal Panda	9338005621		13.10.2025	13.10.2025
			C.S. 46/2025	State Bank of India Vrs. Sri Dibyasingh Pujari	Simanchal Panda	9338005621		13.10.2025	13.10.2025
			C.S. 47/2025	State Bank of India Vrs. Sri Sunil Kumar Sabat	Simanchal Panda	9338005621		13.10.2025	13.10.2025
			C.S. 48/2025	State Bank of India Vrs. Khyana Prabha Padhy & another	Simanchal Panda	9338005621		14.10.2025	14.10.2025
			C.S. 49/2025	State Bank of India Vrs. M/s. Vinayak Computer & Services & Others	B.K.Mohanty	9437203565		25.10.2025	25.10.2025
			C.S. 50/2025	State Bank of India Vrs. Manoj Barada and another	B.K.Mohanty	9437203565		27.10.2025	27.10.2025
			C.S. 51/2025	State Bank of India Vrs. Bhupati Bhusan Behera	B.K.Mohanty	9437203565		27.10.2025	27.10.2025



6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	CMA-12/2025	M/s Shriram Finance Limited Vs Santosh Kumar Nayak	Sri Jitendriya Rout	9861282692		16.10.2025	16.10.2025
			I.A-15/2025	M/s Aditya Earth Movers Vs Prahallad Sahoo	Sri Ramesh Ch. Behera	9437666470		17.10.2025	24.10.2025
			Ex-340/2025	Kotak Mahindra Prime Ltd Vrs Ranjan Kumar Tripathy	Sri Abhinandan Mahapatra & Associates	9439051060		22.10.2025	23.10.2025
			Ex- 341/2025	M/s Shriram Finance Limited Vs Pradip Nauri	Sri Jitendriya Rout	9861282692		17.10.2025	24.10.2025
			Ex-342/2025	M/s Shriram Finance Limited vs Gouranga Charan Mohanty	Sri Jitendriya Rout	9861282692		17.10.2025	24.10.2025
			EX 343/2025	M/s Shriram Finance Limited vs Krupasindhu Behera	Sri Jitendriya Rout	9861282692		17.10.2025	24.10.2025
			EX 338/2025	Kotak Mahindra Prime Ltd Vrs Jitendra Kumar Paital	Sri Abhinandan Mahapatra & Associates	9439051060		22.10.2025	23.10.2025
			EX 339/2025	Kotak Mahindra Prime Ltd Vrs Tusar kant Das	Sri Abhinandan Mahapatra & Associates	9439051060		22.10.2025	23.10.2025
			EX 344/2025	Kotak Mahindra Prime Ltd Vrs Samir Kumar Dalai	Sri Abhinandan Mahapatra & Associates	9439051060		22.10.2025	23.10.2025
			EX 345/2025	Kotak Mahindra Prime Ltd Vrs Satyaprakash Kar	Sri Abhinandan Mahapatra & Associates	9439051060		22.10.2025	23.10.2025
			EX 346/2025	Kotak Mahindra Prime Ltd Vrs Santosi Dasi Samal	Sri Abhinandan Mahapatra & Associates	9439051060		22.10.2025	23.10.2025
			EX 347/2025 (12/2023)	M/s Manappuram Finance Ltd Vs Bibek Pattnayak & another	M.C Swain	9861157402		29.04.2023	01.05.2023
			EX 348/2025 (74/2024)	M/s Cholamandalam Investment and Finance Company Ltd Vs Subhendu Kumar Rout & another	M C Swain	9437183242		14.05.2024	15.05.2024

			EX 349/2025 (80/2024)	M/s Cholamandalam Investment and Finance Company Ltd Vs Narayan Das & others	M C Swain	9437183242		18.09.2025	18.09.2025
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	Arbitration Case- 44/2025	Sri Akshay Jain Vrs Mr. Trilok Industries.	R.P. Pattnaik			14.10.2025	14.10.2025
			Commercial Suit- 608/2025	Shree Ganesh Metaliks. Vrs M/s Mangaldev Steel.	S. Sharma			27.10.2025	27.10.2025
			CMA- 12/2025	Jay Iron & Steel Limited. Vrs Arvind Kumar Tekirwal.	B.K. Das			17.10.2025	17.10.2025

**Form 2**

**List of cases in which e-payment of Court fees was made during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 180/2025	M/s ARSS Infrastructure (P) Ltd Vrs. Govt. of Odisha	Adv. S. Dwibedi	03.04.2025	23.10.2025
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS(III) 70/2025	Canara Bank Cuttack Vrs Jyoti Ranjan Sahu & Another	B.N.Udgata & Associates	06.05.2025	13.10.2025
			CS(III) 71/2025	Canara Bank Cuttack Vrs Sk. Shameem	B.N.Udgata & Associates	06.05.2025	13.10.2025
			CS(III) 72/2025	Canara Bank Cuttack Vrs Aviram Prasad Panda & Others	B.N.Udgata & Associates	06.05.2025	13.10.2025
			CS(III) 73/2025	Canara Bank Cuttack Vrs Avisek Pal & Another	B.N.Udgata & Associates	06.05.2025	13.10.2025
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4.	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5.	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	CS -02 of 2025	State Bank of India Versus - Puspangini Joshi	Plaintiff Adv: Sri Pramod Ku. Tripathy	12.03.2025	17.10.2025
			CS -06 of 2025	State Bank of India -Versus - Sabyarani Patel	Plaintiff Adv: Sri Pramod Ku. Tripathy	12.03.2025	17.10.2025
6.	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7.	Civil Judge (Sr. Division) (Commercial Court),, Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

**Form 3**

**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	Arb(P) NO. 75/2025	M/s. Lalchand Resorts (P) Ltd. Vrs Prachi Resorts (P) Ltd	Adv. S. Padhy	27.10.2025	29.10.2025
			C.S. No. 202/2024	Bank of Baroda Vrs Mr. Dipun Maharana	Adv. S. Dash	09.10.2024	25.10.2025
			C.S. No. 203/2024	Bank of Baroda Vrs Saubhagya Ranjan Maharana	Adv. S. Dash	09.10.2024	25.10.2025
			C.S. No. 204/2024	bank of Baroda Vrs Susanta Bhoi	Adv. S. Dash	09.10.2024	25.10.2025
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

**Form 4****List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL

**Form 5**

**List of cases in which Case Management Hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS(III) 82/2024	Bank Of Baroda Cuttack Vrs Ranjit Kumar Routray	S.Sarangi & Associates	17.08.2024	09.10.2025
			CS(III) 11/2024	ICICI Bank Cuttack Vrs Mrs. Urvasi Patra & Another	S.Mohanthy & Associates	09.01.2024	13.10.2025
			CS(III) 697/2016 CIS (273/2021)	State Bank of Hyderabad Cuttack Vrs Aditya Pharmaceuticals & Others	S.K Parida Vrs Rajkumar Sutar	19.09.2016	14.10.2025
			CS(III) 49/2024	Bank Of Baroda Cuttack Vrs Ayesh kanta Mohanty	S.Sarangi & Associates	30.03.2024	15.10.2025
			CS(III) 35/2024	State Bank Of India (RASMEC) Cuttack Vrs Jai Matadi Selection Laxmi Traders & Ors.	Smt Susamarani Sahoo & Associates	11.03.2024	16.10.2025
			CS(III) 80/2024	Canara Bank Cuttack Vrs Jayanti Traders & Another	Sri B.Behera & Associates	08.08.2024	17.10.2025
			CS(III) 12/2025	Eastern Foods Private Limited Vrs Swastik Agro Impex Pvt. Ltd	Sri P.P.Mohanty & Associates	11.02.2025	18.10.2025
			CS(III) 135/2024	State Bank Of India (RASMEC) Cuttack Vrs Tapas Kumar Swain	Smt Susamarani Sahoo & Associates	06.12.2024	24.10.2025
			CS(III) 163/2023	Odisha State Financial Corporation Vrs Grand Udyog (P) Ltd & Others	Sri A.Routray & Associates	12.12.2023	27.10.2025
			CS(III) 73/2023	Bank Of India Cuttack Vrs Syam Sundar Behera	Laxmidhar Dash & Associates	19.05.2023	28.10.2025
			CS(III) 125/2024	State Bank Of India (RASMEC) Cuttack Vrs Sumitra Mohanty	Smt Susamarani Sahoo & Associates	04.12.2024	29.10.2025

3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	C.S. 49/2024	State Bank of India Vrs. Debashree Patro	Simanchal Panda	12.08.2024	18.10.2025
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.16/2023	Indian Overseas Bank Vs. Shree Narshing Trading Co.	Birendra Meher	16.05.2023	22.10.2025
			C.S.21/2023	Canara Bank Vs. Sunanda Kumar Panda	A.K. Pattnaik	22.06.2023	23.10.2025
			C.S.17/2023	Indian Overseas Bank Vs. M/s. Aanchal Associates	Birendra Meher	16.05.2023	23.10.2025
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	MS- 94/2025	M/s Seafarer Stevedoring Pvt. Ltd. Vrs Paradeep Phosphates Limited and others	S. Mishra	24.04.2024	15.10.2025
			MS- 92/2025	Lloyd Insulation (India) Ltd Vrs Indian Oil Corporation Ltd.,	Damodar Swain & Associates	08.11.2023	31.10.2025
			MS- 57/2025	UCO Bank Vrs Dipika Behera & Others	P K Parija & Associates	02.08.2023	09.09.2025
			MS-128/2025	M/s Kalinga Allied Industries Vrs Paradeep Port Trust & another	D K Mohanty & Associates	22.03.2024	27.10.2025
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

**Form 6**

**Contested commercial cases disposed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	C.M.A. No. 146/2023	TATA Power Southern Odisha Distribution Limited Vrs M/s Gupta Power Technologies Pvt. Ltd	Adv. S.C. Dash	03.08.2023	-	09.10.2025	790	Allowed on contest	-	-	-
			Arb(P) No. 71/2024	M/s. Planet Hospitality Vrs M/s. Hotel Suraj Palace	Adv. P. Ratha	02.08.2024		10.10.2025	425	Dismissed on contest	-	-	-
			C.S. No. 123/2022	Vision Spring Vrs Odisha State Medical Corporation Ltd.	Adv. P.K. Satapathy	21.05.2022	-	16.10.2025	1245	Decreed on contest	-	-	-
			Arb(P) No. 53/2023	Dhanurdhara Champatiray Vrs Union Of India	Adv. U. Ch. Senapati	03.10.2023	-	17.10.2025	731	Dismissed on contest	-	-	-
			Exn.(P) No. 394/2020	Indo Nabin (P) Ltd. Vrs NALCO	Adv. D. Mahapatra	17.08.2022	-	22.10.2025	1155	Disposed of with Fully Satisfaction	-	-	-

			Arb(P) No. 29/2023	NISER Vrs MEIL	Adv. Amitav Dash	19.06. 2023	-	23.10. 2025	850	Dismissed on contest	-	-	-
			Arb(P) No. 39/2025	Indian National Trust for Art & Culture Vrs Odisha Mining Corporation Ltd.	Adv. S. Mishra	07.07. 2025	-	29.10. 2025	92	Allowed on conquest	-	-	-
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	ARBP 01/2021 CIS (30/ 2022)	Mecon Limited Vrs Rosy Enterprises Pvt Ltd.	B.N.Mohanty & Associates Vrs Adwita Kumar Panda & Associates	03.09. 2022		09.10. 2025	1162 Days	Contest	-	-	-
			CS (III) 95/2024	Umesh Chandra Parida Vrs The Chief Engineer, Public Health Urban Odisha	Animesh Mohanty & Associates Vrs Prasanna Kumar Lenka (G.P)	18.09. 2024		10.10. 2025	387 Days	Contest	-	-	-
			CS (III) 11/2017 CIS 189/ 2021	State Bank Of India Vrs Usha Besan Industries & Other	Gurudatta Kar & Associates Vrs Sharada Pattnaik & Associates	13.01. 2017		17.10. 2025	3194 Days	Contest	-	-	-
			Exn- 08/2021 CIS (702/ 2022)	Budharaja Mining Vrs National Aluminium Company & Others	Avijit Pal & Associates Vrs Paramananda Mishra & Associates	25.06. 2021		30.10. 2025	1220 Days	Contest	-	-	-
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	E.P. 153/ 2024	State Bank of India Vrs. Jagadish Sumant Patro	Simanchal Panda	26.06. 2024	NA	14.10. 2025	475 days	Contest			Order 21, R-11 CPC
			I.A. 03/2025	Padmalaya Sahu Vrs. The Chief Manager, State Bank of India	B.V.Ch. Sekhar Sharma Vrs. B.K.Mohanty	21.04. 2025	NA	15.10. 2025	177 days	Contest			U/o 39, R-1 & 2 of CPC



**Form 7**  
**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending (on the 1 <sup>st</sup> day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	2463	73	Disposed-14 <u>Transferred-224</u> Total-238	2298	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	1729	Institution-68 <u>Received on transfer-03</u> Total-71	79	1721	
3.	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	394	Institution-14 <u>Received on transfer-02</u> Total-16	28	382	
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	364	06	Disposed-24 <u>Transferred-01</u> Total-25	345	
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	277	02	13	266	
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	543	14	47	510	

7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	836	03	24	815	
<b>TOTAL</b>			<b>6606</b>	<b>185</b>	<b>454</b>	<b>6337</b>	